

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 140

CP (IB) No. 179/Chd/Pb/2022

**IN THE MATTER OF:**

Culinary F & B Pvt. Ltd

...Petitioner

Vs.

ROC, Punjab & Chandigarh

...Respondent

**Under Section: 59(7), IBC 2016**

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 11.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM